

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.09.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 174/7/HDB/2019
NAME OF THE COMPANY	Juke Box Entertainment Pvt Ltd
NAME OF THE PETITIONER(S)	P. Vijay Vishal Reddy
NAME OF THE RESPONDENT(S)	Juke Box Entertainment Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai	Adv	avinash@desailegaloffices.com	
Pranav Munigla Harsha T.P.S	" "	Pranav@desailegaloffices.com 9813663313	Pranav . 01

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Sundhya Rani	Adv	996677522	A

ORDER

Counsel for the Petitioner present and filed a memo seeking leave of this Adjudicating Authority to withdraw the Petition. Memo is taken on record which forms part of the order. Permission is accorded. CP (IB) No.174/7/HDB/2019 is closed as withdrawn vide separate order.



MEMBER TECHNICAL

AS



MEMBER JUDICIAL